

Frequently Asked Questions (FAQs) on application for Vegan logo endorsement

- 1. Whether raw commodity/unprocessed plant source single ingredient product/raw agriculture and horticulture commodity (Ex: Cereals, Pulses, legumes, oil seeds, dry fruits, etc.) apply for vegan logo endorsement?**

Ans: The following products need not apply for vegan endorsement:

- i. Products which are vegan by default like raw agricultural commodities viz. Rice, Cereals and pulses, oil seeds, dry fruits etc.
- ii. Agriculture commodities which are minimally processed without any addition of other ingredients viz. Oil, Wheat flour
- iii. Raw agriculture/ horticulture commodities singly or mixed without any addition of other ingredients.

- 2. Should FBO apply for multiple application or single application in case of same product containing different flavours (Ex: Flavoured plant based drink in 4 different flavours (Chocolate Flavor, strawberry Flavor, orange Flavor etc.) and different products from the same firm?**

Ans: Yes, same product with multiple variants and two or more different products from the same firm, a separate application for each variant/product needs to be submitted and the same shall not be considered under single application.

- 3. What is the mode of payment for Vegan logo endorsement?**

Ans: The Food Business Operators (FBOs) seeking approval for endorsement of 'Vegan Logo' are required to submit the application fee as applicable or as revised by the Food Authority from time to time through the online e-payment portal (Link: <https://epay.fssai.gov.in/fps/loadindex>). The transaction receipt and invoice generated shall be submitted to the Food Authority as an enclosure to the application.

- 4. If a product is packed in multiple stock keeping unit (SKUs) e.g. 1kg glass bottle, 500g pouch, 250g plastic jar etc. then do the FBO have to submit all labels for all SKUs separately with the same application?**

Ans: No, the endorsement is for the product and not for size/ type of packaging material used.

- 5. If there is any change in only design of FOP, then do the FBO have to re-submit the application?**

Ans: No, as long as there is no change in the product composition/processing, the FBO need not resubmit the application.

- 6. If there is only quantification change of ingredients like increase in added sugar or reduction of salt or acid, then do the firm have to re-submit the revised documents/ labels each time?**

Ans: No, as long as there is no change in the product ingredient, additives and processing aids (addition of new ingredients, additives and processing aids or removal of existing ingredients, additives and processing aids) the FBO need not re-submit the revised documents/ labels each time for only change in quantification of the ingredients.

- 7. What is the process for retailer/marketer applying for vegan endorsement having multiple manufacturing units?**

Ans: The vegan logo endorsement is given for the applied product for particular manufacturing site. Hence, in case of multiple manufacturing facility for single product, the retailer/marketer must apply separate application for each manufacturing site.

8. Where to submit the application for approval of vegan logo for endorsement?

Ans: Vegan logo endorsement application hard copy to be submitted to Advisor (Science and standards), Food Safety & Standards Authority of India, FDA Bhawan, Kotla Road, New, Delhi-110002. Soft copy to be sent to email –id vegan-foods@fssai.gov.in

9. How to get vegan logo endorsement?

Ans: If the product is approved, the Food Business Operator to submit the approval letter (Form-B) to the concerned Licensing Authority through FOSOCS for endorsement of the vegan logo on the product applied.